


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP 160/212/241/HBD/2017
NAME OF THE COMPANY	Maxnew Trading Pet Ltd
NAME OF THE PETITIONER(S)	Nandan Cleantec Limited &(05) Others
NAME OF THE RESPONDENT(S)	Maxnew Trading Pet Ltd
UNDER SECTION	58,59,213&241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. SURYANARAYANA	Counsel for Petitioner	Surya corporate lawyer@gmail.com 9849866556	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for R1 & R2	954 2239038	
J. Pradeep Kiran	Counsel for R3	8808668878	

Heard Mrs.C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsel for the petitioner and Mr.V.Venkata Rami Reddy, learned counsel for the Respondent No.1 and Mr.J.Pradeep Kiran, learned counsel for the Respondent No.3.

We have already issued order dated 17.10.2017 directing to all the parties to file a comprehensive reply taking all the defence available to them, and the Tribunal will decide the case finally at the earliest possible time, subject to completion of the pleadings by all the counsels. The pleadings are not complete. Post the case on 28.11.2017 for final hearing.



**Member (Technical)**



**Member (Judicial)**